

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 01/S.O./2016

Date : 17.01.2016

Pursuant to the Resolution passed on Agenda Item No. IV by Hon'ble Administrative Committee in its meeting held on 14.12.2015, the Hon'ble Judges, Officers of the Registry and other officials who have been provided mobile handset of Cell-Phone/ Tablet/ I-Pad etc. are allowed to retain/purchase the same on purchase of new ones on demitting the office on transfer or otherwise, on depreciated value as given below :-

Items	On completion of			
	One year	Two year	Three year	Four year
Mobile Cell Phone Handset/ Tablet/ I-Pad	60% of the Cost Price	60% of the Depreciated Value	75% of the Depreciated Value	100.00%

BY ORDER



REGISTRAR GENERAL

No. RHC/B/STORES/2016/13

Date : 17.01.2016

Copy forwarded to the following for information :-

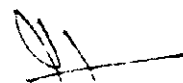
1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Acting Chief Justice.
2. Private Secretaries to all the Hon'ble Judges.



REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar General, Rajasthan High Court.
2. Registrar (Admn.)/ (Vigilance)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Director, Rajasthan State Judicial Academy, Jodhpur.
4. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Assistant Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All A.O.Js./ A.A.Os., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.



REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 2.../S.O./2015

Date :

Deputy Registrar (Judicial),
Rajasthan High Court,
Jodhpur/Bench Jaipur.

Sub. : Steps for Updation of Monthly Statistics on
Supreme Court Server.

Gen./XV/08/16/260

Date- 2/2/16

Sir,

I am to state that in order to facilitate seamless transmission of the information in electronic form a mechanism for updation of data online has been developed by Hon'ble the Supreme Court in which data are to be updated every month before 10th and thereafter the data updated will be frozen.

Hon'ble Supreme Court has desired that every month information be updated in enclosed format.

It is enjoined upon you to send monthly information in the enclosed requisite format to Statistics Section, Rajasthan High Court, Jodhpur **on or before 5th of every month** through email on rhc-stats-rj@nic.in.

Encl- As Above

By Order

REGISTRAR GENERAL

No. : Gen./XV/08/2016/ 261-62

Date : 2/2/16

Copy forwarded to the following for information and necessary action :-

1. Registrar-cum-C.P.C, Rajasthan High Court Bench, Jaipur with reference to the letter dt.14.01.2016 of Sh. Ravindra Maithani, Secretary General, Supreme Court of India, New Delhi.
2. A.O.J., Statistics Section, Rajasthan High Court, Jodhpur with the direction to consolidate the informations received in pursuance of this circular and send the same to the Registrar-cum-C.P.C, Rajasthan High Court Bench, Jaipur **on or before 7th of every month.**

REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

No. 3/S.O./2016

Date : 24-2-2016

Consequent upon retirement, transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE AJAY RASTOGI	JAIPUR METROPOLITAN
2.	HON'BLE MR. JUSTICE GOVIND MATHUR	JODHPUR METROPOLITAN, BALOTRA & JAISALMER
3.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR JALORE
4.	HON'BLE DR. JUSTICE VINEET KOTIARI	BIKANER DUNGARPUR
5.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHARATPUR KARALI
6.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	KOTA BARAN
7.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	AJMER JODHPUR DISTRICT
8.	HON'BLE MR. JUSTICE M.N.BHANDARI	ALWAR DAUSA
9.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	JAIPUR DISTRICT
10.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	BHILWARA BANSWARA
11.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BUNDI
12.	HON'BLE MR. JUSTICE ALOK SHARMA	SIKAR
13.	HON'BLE MR. JUSTICE SANDEEP MEHTA	GANGANAGAR PRATAPGARH
14.	HON'BLE MR. JUSTICE J.K. RANKA	JHUNJHUNU
15.	HON'BLE MR. JUSTICE P.K. LOHRA	CHITTORGARH RAJSAMAND
16.	HON'BLE MR. JUSTICE V.S. SIRADIANA	JHALAWAR
17.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI SIROHI
18.	HON'BLE MR. JUSTICE ARUN BHANSALI	MERTA
19.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	HANUMANGARH
20.	HON'BLE MR. JUSTICE B.L. SHARMA	TONK
21.	HON'BLE MISS JUSTICE JAISHREE THAKUR	CHURU
22.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	SAWAIMADHOPUR
23.	HON'BLE MR. JUSTICE PRAKASH GUPTA	DHOLPUR

- : 2 :-

Hon'ble Inspecting Judges of the area would advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER



REGISTRAR GENERAL

No.PA/RG/9(3)/89 (Separate)/332

Date : 24-2-2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgeships.
9. Presiding Officer, All Tribunals.
10. Private Secretary to all the Hon'ble Judges.
11. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.



REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 04/S.O./2016

Date : 18.03.2016

Consequent upon retirement, transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

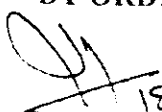
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4.	HON'BLE DR. JUSTICE VINEET KOTHARI	BIKANER DUNGARPUR
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7.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	AJMER JODHPUR DISTRICT
8.	HON'BLE MR. JUSTICE M.N.BHANDARI	ALWAR DAUSA
9.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	JAIPUR DISTRICT RAJSAMAND
10.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	BHILWARA BANSWARA
11.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BUNDI SIROHI
12.	HON'BLE MR. JUSTICE ALOK SHARMA	SIKAR PRATAPGARH
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14.	HON'BLE MR. JUSTICE J.K. RANKA	JHUNJHUNU
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17.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
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22.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	SAWAIMADHOPUR
23.	HON'BLE MR. JUSTICE PRAKASH GUPTA	DHOLPUR

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BY ORDER

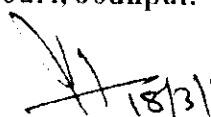

18/3/16
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/141

Date : 18.03.2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgeships.
9. Presiding Officer, All Tribunals.
10. Private Secretary to all the Hon'ble Judges.
11. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


18/3/16
REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./05/2016

Dated : 18.03.2016

It has been observed that the need of filing of formal application under Rule 161 of the Rajasthan High Court Rules is not insisted upon, largely owing to the increasing difficulty of matters being inordinately delayed for reason of the heavy dockets of the courts and there has been a mal-practice of allowing formatted application for preponement early listing of pending cases on requests made-sometimes by general orders orally made to Court Masters, conveyed down to their Judicial Assistants by the Court Masters and also to Private Secretaries, which is prevalent in various Courts. This practice prevailing almost in all courts with some exceptions, needs to be rectified.

Henceforth, all the concerned are directed not to pre-pone pending cases except on a formal application under Rule 161 of the High Court Rules being processed.

BY ORDER

REGISTRAR GENERAL

No. I/A(iii)(a)(10)_2003-04/Part/ 589

Dated : 18.03.2016

Copy forwarded to the following for information and necessary action :

1. The Registrar (Admn./ Exam./ Vigilance/ Rules/ Class./OSD(F&D), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
2. Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur /Jaipur Bench, Jaipur.
3. All Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
4. Sr. Librarian, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. All the P.S./Sr.P.A./P.A./Jr.P.A., Raj. High Court, Jodhpur / Bench, Jaipur.
6. All the Court Masters, Rajasthan High Court, Jodhpur /Jaipur Bench, Jaipur.
7. All AOJ's posted in Judicial Sections, Rajasthan High Court, Jodhpur /Jaipur Bench, Jaipur.
8. Staff of Judicial Sections through the concerned AOJ's, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR GENERAL

Copy also forwarded to:

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice.
2. PS to Hon'ble Mr. Justice Alok Sharma, Rajasthan High Court, Bench, Jaipur.


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. : 06 /S.O./2016

Date : 18/03/2016

Hon'ble the Chief Justice/Judges, who have been provided Laptop, are hereby allowed to retain/purchase the same on demitting office on transfer or otherwise or on replacement of the old one at the standard rate of depreciation as per Income Tax Rules as mentioned below :-

On Completion of				
One year	Two years	Three years	Four years	Five years
1.	2.	3.	4.	5.
60% of the cost price	60% of the depreciated value	60% of the depreciated value	60% of the depreciated value	60% of the depreciated value

BY ORDER


REGISTRAR GENERAL

No. : Gen/XV/08/1998/ 2196 - 2204

Date : 18/3/16

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
 2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
 3. Registrar General, Rajasthan High Court.
 4. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
 5. All Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
 6. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
 7. A.A.O., Budget Cell/ Bill, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
 8. A.O.J., Store, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
 9. C.A.-cum-A.O.J., Accounts (Estt.)/A.O.J., RJS (Estt.) Section, Rajasthan High Court, Jodhpur..
- Order File/-


REGISTRAR GENERAL

RAJASTHAN HIGH COURT JODHPUR**ORDER**

No. 07/S.O./2016

Date:- 07.04.2016

In pursuance of resolution passed by Hon'ble Administrative Committee, from the current year 1/3 of the electricity and water bill of Hon'ble Judges residence shall be treated as consumption of electricity and water towards the office portion which shall be borne by the High Court in addition to the charges reimbursable under Rule 2(E) of 'The High Court Judges Rules 1956', which deals with water and electricity consumption at the residence of the Hon'ble Judges. There shall be no proportionate calculation of units of electricity on transfer/retirement of Hon'ble Judges.

BY ORDER


REGISTRAR GENERAL

NO. Gen/XV/38/2016/2511

Date :07.04.2016

Copy forwarded to the following for information and necessary action:-

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. Private Secretary to All the Hon'ble Judges Rajasthan High Court
3. Registrar (Admn.) Rajasthan High Court, Jodhpur/Bench, Jaipur
4. All Registrars Rajasthan High Court, Jodhpur/Bench, Jaipur
5. All Deputy Registrar, Rajasthan High Court, Jodhpur/Bench, Jaipur
6. A.A.O. (Bill/Budget) Rajasthan High Court, Jodhpur/Bench, Jaipur
7. Administrative Officer Judicial, General/RJS/ Building/Budget/Store Section Rajasthan High Court, Jodhpur /Bench, Jaipur
8. All Accountants/Jr. Accountants.


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 08 /S.O./2016

Date : 07-04-2016

Hon'ble the Chief Justice has been pleased to approve for providing following medical instruments at the residence of Hon'ble the Chief Justice and Judges :-

1. Glucometer Accucheck (CE Mark)
2. Digital Weighing Scale Omron Japan
3. B.P. Apparatus Mercurial Diamond Deluxe ISI Special Control Valve
4. Stethoscope Long Life Classic 111-450 and
5. Digital Thermometer, Omron Japan CE Mark

Further, Hon'ble the Chief Justice and the Judges are henceforth also entitled to reimbursement of the amount in respect of purchase of Gluco-Strips and pricking needles to be used in Gluco-meter.

BY ORDER


REGISTRAR GENERAL

No. : Gen/XV/37/2016/2512

Date : 07-4-2016

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Rajasthan High Court.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. All Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
7. A.A.O., Budget Cell/ Bill, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
8. A.O.J., High Court (Estt.)/RJS (Estt.) Section/Store, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
Order File/-


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No. Notification No. ⁰⁹.../S.O./2016

Date 12/04/2016

Hon'ble the Chief Justice has been pleased to make following modification in the "The Rajasthan High Court Guest House Rules, 2014 :-

1. Title -

(These Rules shall be called "The Rajasthan High Court Guest House (Amendment) Rules, 2016".

2. Existing Sub Rule (d) of Rules 3 shall be substituted by the following :-

"(d) Family" means parents, spouse, children and close relatives of the sitting Hon'ble Judges who are not visiting for their professional work."

3. Existing Sub Rule(vii) of Rule 4 shall be substituted by the following :-

"(vii) Any other dignitary or person/ guest of Hon'ble Judge."

4. Existing Sub Rule(d) of Rule 7 shall be substituted by the following :-

"(d) The guest shall not allow the suites/ rooms for the use and occupation except close relatives."

5. Existing Sub Rules(f) of Rule 7 shall be substituted by the following :-

"(f) For the family members and guests of Hon'ble Judges on a request and availability of the suites/rooms, allotment will be made on second floor."

By order of the Court


12/04/16
REGISTRAR GENERAL

No. Accts./Bldg./X(ii)6/91/C-42/20

Date : 12/04/2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary / P.S. To Hon'ble the Chief Justice.
2. P.S. To all the Hon'ble Judges.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. The Registrar (Vigilance) /(Admn.) /(Class.) /(Rules) /(Writs) /(Exam.)/ Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
3. All Dy. Registrars, Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. Court Officer, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. A.O.J., Sub-ordinate Courts (Estt.) Section / Building Cell / General Section, Raj. High Court Jodhpur.
8. All Manager Gr.-I, Rajasthan High Court Guest House, Jodhpur / Jaipur Bench, Jaipur.


12/04/16
REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

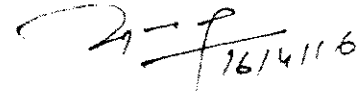
CORRIGENDUM

No: 10/S.O./2016/

Date: 16-04-2016.

In partial modifications of 14/S.O./2014 dated 24.11.2014, the word "dependent" appearing in the said S.O. is hereby deleted.

By Order



REGISTRAR (ADMN.)

No: RHC/JU/Protocol/2014/ 779

Date: 18-04-16

Copy forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/O.S.D.(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Registrar cum Principal Secretary to the Hon'ble Chief Justice, Rajasthan High Court.
3. All the Senior Dy. Registrars/ Controller of Publication, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
5. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
6. Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
7. Confidential Branch, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur
8. Concerned A.O.J. / A.A.Os, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.



REGISTRAR (ADMN.)

RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

No. 11/S.O./2016

Date : 27.04.2016

Consequent upon transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	JUDGESHIP(S) ALLOTTED FOR INSPECTION
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2.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR PRATAPGARH
3.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	JAIPUR METROPOLITAN BARAN
4.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	AJMER SIROHI
5.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	BIKANER JALORE
6.	HON'BLE MR. JUSTICE M.N.BHANDARI	KOTA JAISALMER
7.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	BHARATPUR
8.	HON'BLE MRS. JUSTICE SABINA	ALWAR
9.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	GANGANAGAR
10.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	JAIPUR DISTRICT
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15.	HON'BLE MR. JUSTICE V.S. SIRADHANA	TONK
16.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
17.	HON'BLE MR. JUSTICE ARUN BHANSALI	MERTA
18.	HON'BLE MR. JUSTICE MAHENDRA KUMAR MAHESHWARI	DAUSA
19.	HON'BLE MR. JUSTICE B.L. SHARMA	JHUNJHUNU
20.	HON'BLE MISS JUSTICE JAISHREE THAKUR	HANUMANGARH
21.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	BUNDI
22.	HON'BLE MR. JUSTICE PRAKASH GUPTA	SAWAIMADHOPUR
23.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	BALOTRA
24.	HON'BLE MR. JUSTICE DEEPAK MAHESHWARI	RAJSAMAND
25.	HON'BLE MR. JUSTICE VIJAY KUMAR VYAS	DHOLPUR
26.	HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA	CHURU
27.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	BANSWARA
28.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	DUNGARPUR
29.	HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI	KARALI

27/4/16

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Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/ 208

Date : 27.04.2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)(Admn.)(Exam.)(Rules)(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)(Writs)(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr.Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretaries to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statis / General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : **12/S.O./2016/**

Dated : 02.05.2016

In supersession of Order No. 08/S.O./2014 dt. 24.07.2014 issued earlier in this regard, Hon'ble the Acting Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Sangeet Raj Lodha**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER

Sd/-

REGISTRAR (ADMN.)

No.Gen/XV/31/2008/

Dated : 02.05.2016

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Acting Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Sangeet Raj Lodha, Judge, Rajasthan High Court, Jodhpur.

Sd/-

REGISTRAR (ADMN.)

No. Gen/XV/31/2008/**2827**

Dated : 02.05.2016

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./Vigilance/Examination/Rules/Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. : 13./S.O./2016

Date : 17/5/16

Sub:- Regarding Filing system of Special Appeals

It is hereby informed that with effect from 01.07.2016 following steps should be followed with regard to filing of Special Appeal :-

- (1) One set of petition, reply, rejoinder etc. as the case may be, shall be filed in the Single Bench.
- (2) In the Special Appeal filed against the interlocutory/ Interim Order/Misc. Order, the party shall file two sets of Complete paper book (main petition, reply, rejoinder, subsequent amendment, documents, applications etc.) along with special appeal.
- (3) In the Special Appeals filed against the final judgment/ order of S.B. Matters, one set of complete file shall be annexed by the appellant with the Special Appeal and Registry shall tag the S.B. main file of the case (Original record).

All concerned are directed to comply with the above system at the time of filing of special appeals.

By Order


REGISTRAR GENERAL

No. : Gen./XV/62/2016/3006-3016

Date : 17/5/16

Copy forwarded to the following for information and necessary action :-

1. Registrar General, Rajasthan High Court, Jodhpur
2. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Deputy Registrar (Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the directions to ensure the compliance of above directions.
5. All Senior Dy. Registrars/ Deputy Registrars/ Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. Chairman, Bar Council of Rajasthan, Jodhpur.
7. The President, Rajasthan High Court, Advocates Association, Jodhpur/ Jaipur.
8. The President, Rajasthan High Court Lawyers Association, Jodhpur.
9. The President, Bar Assosition, Jaipur.
10. All Administrative, Officer Judicial, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
11. Notice Board


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR**STANDING ORDER**

No. : 14/S.O./2016

Date : 27-06-2016

In supersession of order No. 10/S.O./2014 dt. 22.09.2014, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice P. K. Lohra** to monitor the cases under Section 34 of the Arbitration and Conciliation Act, 1996, pending in the Subordinate Courts for their expeditious disposal.

BY ORDER


REGISTRAR GENERAL

No. : Gen./XV/82/2012/ 3843

Date: 27-06-2016

Copy forwarded to :-

1. Registrar (Admn./Vigilance/Rules/Writs/Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. All the District and Sessions Judges with the direction to circulate the same amongst Judicial Officers of their Judgeship.
4. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All the Deputy Registrar/Assistant Registrar/Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All P.S. to Hon'ble Judge, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
7. A.O.J., General Section/Statistics Section, Rajasthan High Court, Jodhpur.
for information and necessary action.


REGISTRAR GENERAL

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. : **15/S.O./2016**

Date : **28.06.2016**

To : All the Advocates Clerks

Sub. : Regarding False endorsement by Advocate Clerks on the documents.

No. : Gen./XV/01/2016/**3850**

Date : **28.06.2016**

It has come to the notice of this Court that false endorsements are being made by the clerks of the Advocates that the notices have been received by the respondents, though no such notices would have been issued by the Court. Such endorsement are being made only with a view to see that the names of the concerned Advocates appear in the cause list.

Therefore, all the advocate clerks are enjoined upon, not to make any false endorsement on court documents. If any false endorsement is made by the clerks of the Advocates on any paper of the Court proceedings it will tantamount to highly improper conduct on their part in discharging of their professional duties and for such misconduct their registration will be cancelled in view of Rule 500 of the Rules of the High Court of Judicature for Rajasthan, 1952.

BY ORDER
Sd/-
REGISTRAR (ADMN.)

No. : Gen./XV/01/2016/**3851**

Date : **28.06.2016**

Copy forwarded to the following for information and necessary action :-

1. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
2. Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. President, Rajasthan High Court Advocates Association, Jodhpur.
4. President, Rajasthan High Court Lawyers Association, Jodhpur.
5. President, Rajasthan High Court Bar Association, Jaipur.
6. Secretary, Bar Council of Rajasthan, Jodhpur.
7. President / Secretary, Advocates Clerks Association / Union, Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR (ADMN.)